

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.209- IA/109(AHM)2022
ITEM No.210- IA/178(AHM)2022
ITEM No.211- IA/377(AHM)2022
In
C.P.(IB)/62(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Sysco Industries Ltd

.....Respondent

Order delivered on: 13/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pratik Thakkar, Advocate

Mr. Jaimin Dave, Advocate a/w Ms. Hirva Dave,
Advocate in IA/377(AHM)2022

For the Respondent

: Mr. Mohit Gupta, Advocate

ORDER

IA 109 of 2022

The Ld. Counsel, Mohit Gupta appeared for the respondent. The Ld. Counsel for the respondent appeared. The Ld. Counsel for the applicant stated that they will file a chart showing the facts, reply along with the provisions of law.

List the matter on 19.10.2023.

IA 178 of 2022

List the matter on 19.10.2023.

IA 377 of 2022

The applicant - erstwhile RP, the SRA, Suspended Board to be present physically before this Tribunal on 19.10.2023.

-Sd-

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)

Stancy